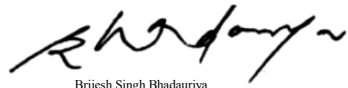


Annexure-7														
Raheja Developers Limited (Krishna Housing Scheme)														
Date of Initiation of CIRP : 21.08.2025														
List as on 31.07.2026														
Operational creditors (Government Dues)														
S.No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in class of creditor					
1	Excise & Taxation Officer Cum- Proper Officer- Gurugram (W)	04-09-2025	1,08,75,83,070	-	-	-	-	-	-	-	-		1,08,75,83,070	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
2	Income Tax Department (Cir 78) Delhi	18.03.2026	31,93,41,182	-	-	-	-	-	-	-	-		31,93,41,182	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
			1,40,69,24,252	-	-	-	-	-	-	-	-	-	1,40,69,24,252	



Brijesh Singh Bhadauriya
 Resolution Professional
 (Project-Specific CIRP – Krishna Housing Scheme)
 M/s Raheja Developers Limited
 Registration No.: IBBI/PA-002/IP-N01045/2020-2021/13385
 AFA Valid up to: 30.06.2027
 Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,
 Vasundhara Enclave, Delhi-110096.
 Email: cirp.raheja.developers.khs@gmail.com , bsb@bsbandassociates.in